

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 733 OF 2018 IN
DFR NO. 1480 OF 2018

Dated: 26th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Mahip Singh for R-4
Mr. Alok Shankar for R-8

ORDER

Learned counsel, Mr. Paramhans, appearing for the Appellant prays for another two week's time to enable him to file affidavit of service in respect of Respondent No.6.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file affidavit of service in respect of Respondent No.6 by 10.10.2018.

List the matter on **12.10.2018**, as requested.

(S. D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member